

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

IA(I.B.C)/2532(CH)2023, IA(I.B.C)/68(CH)2022
IA(I.B.C)/349(CH)2021, CONT.A.(IBC)/5(CH)2023
IA(I.B.C)/420(CH)2021, IA(I.B.C)/461(CH)2024
IA(I.B.C)/882(CH)2024, IA(I.B.C)/463(CH)2024
In
CP(IB) No 376/Chd/Pb/2018
(Admitted)

IN THE MATTER OF:

State Bank of India

...Petitioner-Financial Creditor

Versus

Saber Paper Board Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 7, 60(5), 43(1) r/w 44(1), 45(1), 66(1), 49(2), IBC 2016
Regulation: 44(2)

Order delivered on 03.04.2024

CORAM:

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)

PRESENT:

For the Applicant in : Mr. G.S. Sarin, PCS
IA No.882/2024

For the Applicant in : Mr. Abhishek Anand
IA No.2532/2023,
68/2022, 349/2021,
420/2021,
461/2024, 463/2024

ORDER

This matter has been taken up on Special Mentioning made by the Ld.
Counsel for the parties.

IA(I.B.C)/882(CH)2024

1. Heard. Issue notice of this application to the respondent(s). The applicant shall collect the notices from the Registry and send the same by speed post as well as by e-mail, if available, immediately to the respondent(s)

April 3, 2024
Priyanka

at their registered address attaching therewith copy of the application and the entire paper book and the copy of this order.

2. In case, the service of speed post on the aforesaid respondent(s) is not affected, the applicant shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area.

3. The applicant shall file affidavit of service supported by postal receipt, tracking report, paper clippings and copy of e-mail within two weeks.

4. Reply be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed two weeks thereafter with a copy in advance to the counsel opposite.

5. List on 07.05.2024.

IA(I.B.C)/2532(CH)2023, IA(I.B.C)/68(CH)2022, IA(I.B.C)/349(CH)2021, CONT.A.(IBC)/5(CH)2023,IA(I.B.C)/420(CH)2021,IA(I.B.C)/461(CH)2024, IA(I.B.C)/463(CH)2024

6. List on along with IA(I.B.C)/882(CH)2024 on 07.05.2024

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**